

(c) Special efforts for projecting investment promotion strategies include the organisation of promotional events (both abroad as well as in India), utilising bilateral visits by Government delegation to important countries, to address and influence targeted business audiences, and co-ordinating action with India apex industry organisations in their efforts to attract foreign investment. Among the publicity measures undertaken for projecting India as an attractive investment destination are the preparation of publicity kits comprising of brochures, a floppy diskette entitled 'Doing Business with India', and their regular updating Indian Heads of Mission, in particular, are playing a crucial role in promoting India's economic interests. Investment promotional efforts and strategies are a continuous process. Government proposes to continue with such measures and intends to lay increasing emphasis on a sector specific approach in our investment promotion efforts.

Increase in Passport Fee

266. SHRI J. P. JAVALI:

SHRI TARA CHARAN MAJ-
UMDAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that recently the

fee for fresh ordinary passport has been hiked;

(b) if so, the details thereof;

(c) what are the compelling reasons for the steep increase in the fee;

(d) whether it is also a fact that the applicants are made to wait for months for issue of passports, if so, reasons for the same; and

(e) what is the number of applications pending before Bangalore passport office and since how long?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI R. L. BHATIA): (a) Yes, Sir.

(b) A statement is placed on the Table of the House. (See below).

(c) The passport fees were revised to bring them in line with the cost of production and preparation of passports and the provision of passport services.

(d) The time taken to issue passports varies from passport office to passport office depending on the workload and the staff strength.

(e) The number of applications for fresh passports pending in the Bangalore Passport Office for over one month was 20,415 as on July, 2, 1993.

Statement

Sl. No.	Particulars of application	Scale of fees	
		India	Abroad
1.	2	3	4
New Passports		Rs.	Rs.
1.	Ordinary passport with a maximum validity of ten years (no extra fee will be charged for renewals upto ten years if initial validity is less)	300	750
2.	India-Bangladesh Passport with a maximum initial validity of three years (no extra fee will be charged for renewals upto three years if the initial validity is less)	200	50
3.	India-Sri Lanka Passport with a maximum initial validity of four years (no extra fees will be charged for renewals upto four years life if initial validity is less)	200	500

1	2	3	4
<i>Special Travel Documents—</i>		Rs.	Rs.
4.	Emergency Certificate	100
5.	Certificate of identity with a maximum initial validity of six years	100	250
6.	Additional passport for any country under the proviso to rule 13 upto initial validity of one year (no extra fee will be charged for renewals upto ten years)	300	750
<i>Renewal of Travel Documents—</i>			
7.	Renewal of ordinary passport with an initial validity of five years for a maximum validity of ten years (the renewal fee will be charged in one lump sum once only even though period of validity may be less than five years depending upon discretion of Passport Issuing Authority or according to instructions from Government authorities	200	500
8.	Renewal of India-Bangladesh Passport with a maximum validity of three years after initial validity of three years (the renewal fee will be charged in one lump sum once only, even though period of validity may be less than three years, depending upon discretion of Passport Issuing Authority or according to instructions from Government authorities).	100	250
9.	Renewal of India-Sri Lanka passport with a maximum validity of four years after initial validity of four years (the renewal fee will be charged in one lump sum once only, even though period of validity may be less than four years depending upon discretion of Passport Issuing Authority or according to instructions from Government authorities	100	250
10.	Renewal of Emergency Certificate (two renewals for three months at a time).		200 per renewal
11.	Renewal of Certificate of Identity (per years or part thereof upto two years)	50	125
11(a)	Renewal of additional passport after five years (the renewal fee will be charged in one lump sum only)	200	500
<i>Miscellaneous Services—</i>			
12.	Additional endorsement or other miscellaneous service on ordinary passport (not being a miscellaneous service referred to in entry fourteen of this Schedule)	100	250
13.	Adding supplementary pages when all the pages in an existing ordinary passport are used up.	100	250
14.	Any miscellaneous service requiring issue of a fresh passport booklet	300	750
15.	Additional endorsement or miscellaneous service on an Emergency Certificate.	200
16.	Additional endorsement or miscellaneous service on a Certificate of Identity.	100	250
17.	Miscellaneous service on an India-Bangladesh Passport.	100 (in Bangladesh)	250
18.	Issue of additional pages when all the pages in an existing India-Bangladesh passport are used up.	100	250
19.	Miscellaneous service on an India-Sri Lanka Passport.	100	250

1	2	3	4
		Rs.	Rs.
20 . Issue of additional pages when all pages in an existing India-Sri Lanka Passport are used up.		100	250
<i>Duplicate Passports and other documents in lieu of lost or damaged documents—</i>			
21. Issue of duplicate passport in lieu of the ordinary passport on the ground that it has been lost, stolen, damaged, destroyed or for any other such reasons.		2500	6250
22. Renewal of duplicate passport for normal validity.		200	500
23. Issue of duplicate Emergency Certificate in lieu of the Emergency Certificate on the ground that it has been lost, damaged or destroyed or for any other such reasons.	500
24. Issue of duplicate Certificate of Identity in lieu of the Certificate of Identity on the ground that it has been lost, stolen, damaged or destroyed, or for any other such reason.		300	750
25. Issue of duplicate passport in lieu of the India-Bangladesh Passport on the ground that it has been lost, stolen, damaged or destroyed or for any other such reason.		500 (in Bangladesh)	1250
26. Renewal of duplicate India-Bangladesh Passport for normal validity.		200	500
27. Issue of duplicate passport in lieu of the India-Sri Lanka Passport on the ground that it has been lost, stolen, damaged or destroyed.		500 (in Sri Lanka)	1250
28. Renewal of duplicate India-Sri Lanka Passport for normal validity.		200	500

भारत और बंगला देश के बीच संबंधित मुद्दे

267. श्री अजीत जोगी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत और बंगला देश के बीच कुछ द्विपक्षीय मुद्दे निपटान हेतु संबंधित हैं; और

(ख) यदि हां, तो उनका ब्यौरा क्या है, उनके तुरन्त समाधान हेतु क्या कार्यवाही की गई है अथवा किये जाने का विचार है ?

विदेश मंत्रालय में राज्य मंत्री (श्री आर०एल० भाटिया) : (क) जी, हां।

(ख) जो द्विपक्षीय मुद्दे सुलझाए जाने योग्य हैं, उनमें से कुछ हैं :

बंगला देश से भारत में गैर-कानूनी आप्रवासन, भारत और बंगलादेश के बीच प्रमुख नदियों के जल का बंटवारा, चकमा तथा अन्य जनजातीय शरणार्थियों का बंगला देश प्रत्यावर्तन, भारतीय-विद्रोही दलों को बंगलादेश से समर्थन आदि।

बंगलादेश के साथ मित्रतापूर्ण तथा अच्छे पड़ोसी संबंधों को बनाए रखने तथा उन्हें बेहतर बनाने के प्रति सरकार वचनबद्ध है। हम बंगलादेश की सरकार के साथ बातचीत जारी रखे हुए हैं ताकि जटिल एवं संवेदशील संतोषजनक अनसुलझे मसलों का परस्पर संतोषजनक समाधान प्राप्त किया जा सके। हम बंगलादेश की सरकार के साथ इन मसलों को सुलझाने के लिए आपसी समझबूझ और सहयोग की भावना से विचार-विमर्श जारी रखने और उचित तथा न्याय संगत समाधान प्राप्त करने की इच्छा रखते हैं।